

**THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN):** (a) The proposal is to constitute a Control Board for a 1,50,000 KW thermal station to be set up at Delhi during the Third Plan jointly by Delhi and Punjab. The constitution of the Board is pending the concurrence of the Delhi Municipal Corporation.

(b) Does not arise

**DELHI-BOMBAY TRAIN VIA ITARSI**

**\*388 SHRI NIRANJAN SINGH:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to start one Delhi-Bombay train *via* Itarsi; and

(b) if so, when this proposal is likely to be given effect to?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY):** (a) There is a tentative proposal to introduce an additional train between Delhi and Bombay *via* Itarsi.

(b) The implementation of the proposal is likely to materialise after March, 1966

**नई दिल्ली के डाक घरों में रसीद बुकों की कमी**

**\*३८९ श्री महाबीर दास :** क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि २३ तथा २४ अप्रैल, १९६२ को नई दिल्ली के डाकघरों ने (ईस्टर्न कोर्ट के डाक घर को छोड़कर) इस कारण से टेलीफोन बिलों का भुगतान लेने से इन्कार कर दिया कि उन डाक घरों में रसीद बुकों उपलब्ध नहीं थी,

(ख) यदि हा, तो डाक घरों में रसीद बुकों की कमी के क्या कारण हैं;

(ग) क्या यह सच है कि डाकघरों के अधिकारियों को यह पता नहीं था कि रसीद बुकों का कितना स्टॉक है और इसलिये वे पर्याप्त सख्या में रसीद बुकों मंगा कर नहीं रख सके, और

(घ) यदि उपरोक्त भाग (ग) का उत्तर 'हां' हो, तो सरकार इस मामले में क्या कार्यवाही कर रही है ?

†[SHORTAGE OF RECEIPT BOOKS IN POST OFFICES OF NEW DELHI]

**\*389 SHRI MAHABIR DASS:** Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that on the 23rd and the 24th April, 1962, the post offices in New Delhi (excepting Eastern Court post office) refused to receive payments for telephone bills on the plea that the receipt books were not available in those post offices,

(b) if so, the reasons for the shortage of receipt books in the post offices;

(c) whether it is a fact that the officers of the post offices were not aware of the quantity of stocks of receipt books and therefore they could not send for receipt books and keep the same in sufficient number; and

(d) if the answer to part (c) above be in the affirmative, what action Government are taking in the matter?]

**परिवहन तथा संचार मंत्री (श्री जगजीवन राम) :** (क) जी नहीं। केवल कनाट प्लेस स्थित डाक घर ने २४ अप्रैल, १९६२ को कुछ समय के लिए रसीद-पुस्तिकाओं के न होने के कारण टेलीफोन बिलों की अदायगी स्वीकार नहीं की थी।

(ख) इसका मुख्य कारण यह था कि पहले दिन अपवादस्वरूप बहुत बड़ी सख्या में रसीदें जारी की गई थी, जो कि आमतौर पर

†[ ] English translation.

जारी की जाने वाली रमोरी की औसत मूल्य की लगभग दुगुनी थी, साथ ही गवर्नमेंट प्रेमो द्वारा प्राप्त मात्रा में मलाई न भेजने के कारण भी स्टॉक में इजानियमिंग-६ फार्म की स्थिति मनोवजनक नहीं थी ।

(ग) जा नहीं । अविकारियों का स्टॉक की स्थिति का पता था, किन्तु स्टॉक को फिर से पूर्ति करने में कुछ देरी हो गई ।

(घ) उपर्युक्त फार्म प्राप्त करने में जिन कर्मचारियों के कारण देरी हुई, उनमें विरुद्ध उचित कार्रवाई की जा रही है । कनाटा प्लेस स्थित डाक घर में कफो सख्या में फार्म भेज दिये गये हैं, जिसमें कि फार्मों की कमी की भविष्य में पुनर्गवृत्ति न हो ।

†[THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI JAGJIVAN RAM) (a) No, Sir Only Connaught Place Post Office did not accept payments for telephone bills for some time on the 24th April, 1962 for want of receipt books

(b) This was due mainly to exceptionally heavy issue of receipts on the previous day which was about double the average number issued normally, and also the unsatisfactory stock position of the Eng-9 form owing to the failure of the Government Presses to supply adequate quantities

(c) No The officers were aware of the stock position but there was some delay in replenishing the stock

(d) Suitable action is being taken against the officials at fault for delay in obtaining the appropriate form Adequate quantities have been supplied to Connaught Place Post Office to prevent a recurrence of the shortage ]

†[ ] English translation

#### PASSENGER HALT BETWEEN HINDOL ROAD AND MERAMANDLI STATIONS

\*390 SHRIMATI NANDINI SATPATHY Will the Minister of RAILWAYS be pleased to state

(a) whether Government have received any petitions from public for opening a passenger halt between Hindol Road and Meramandli Railway Stations on the South Eastern Railway in the State of Orissa, and

(b) if so, what steps Government have taken in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN) (a) and (b) Yes Sir The proposal was examined but not accepted for want of adequate justification at present

#### PHOTOGRAPHS OF SCHOOL-GOING CHILDREN FOR AVAILING OF RAILWAY TICKET CONCESSION

\*391 SHRI V V SARWATE Will the Minister of RAILWAYS be pleased to state

(a) whether it is a fact that the photographs of the school-going children who apply for railway ticket concession for going to their native places during summer vacation are also required to be sent with the applications;

(b) if so what are the reasons for the same, and

(c) whether students holding photo-identity cards duly signed by the head of the educational institution concerned, can be allowed such concessions on the production of such identity card without the production of copies of photographs?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S V RAMASWAMY) (a) No, Sir

(b) and (c) Do not arise